

AB

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 90/15	TP 14/17	For compliance of office objections raised by Registry	433	PPG Asian Paints Pvt. Ltd. Vs Metal Closures Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K C SUDARSHAN

Advocate for Petitioner

ORDER

Counsel for Petitioner is present. He reported that, he would file demand notice copy along with track record about service of the same on the Corporate Debtor. List it on 08/12/2017.

Member (T)

Member (J)